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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 654/2019

MR. ANIL RATHI ..... Plaintiff

Through: Ms.Mehek Dua, Advocate

versus

SHRI SHARMA STEELTECH (INDIA) PVT. LTD. & ORS.

..... Defendant

Through: Mr.Subhash Chawla, Advocate for

D4 to D8 (VC)

Mr. Manish Sharma, Advocate for D-

17 (VC)

Mr. Vasu Goyal, Advocate for D-2 &

D-3

Mr.Sanjay S.Chhabra, Akhil Dehlan,

Advocate for proposed D-18

**CORAM:** 

JOINT REGISTRAR (JUDICIAL) SH. PURSHOTAM PATHAK

(DHJS)

ORDER 10.10.2022

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#### I.A. No.12563/2021 filed by Plaintiff under Order 39 Rule 2(A)CPC.

Affidavit of service filed by the plaintiff regarding contemnor no.2 to 7.

As per affidavit of service the contemnor no. 2 to 7 have been served through email, courier and registered AD.

Despite service no one has appeared on behalf of contemnors neither they have filed the reply. Let the reply be filed with advance copy to opposite party. Rejoinder thereto, if any, be filed thereafter.

Put up for completion of pleadings.





# $\underline{Crl.\ M.A.\ No.16546/2020\ filed\ by\ defendant\ no.8\ under\ Section\ 340}$ $\underline{Cr.PC}.$

Rejoinder not filed by defendantno.8/applicant.

Ld. Counsel for defendant no. 8 seeks some more time to file the rejoinder. Let the same be filed within two weeks with advance copy to opposite party.

Put up for completion of pleadings.

### I.A. No.7410/2020 filed by plaintiff under Order 39 Rule 1 & 2 CPC.

Pleadings are complete.

Re-notify on next date of hearing.

## I.A. No.7439/2020 filed by plaintiff for impleadment of defendants no.18 to 20.

Pleadings are complete.

Put up for arguments.

### CS(COMM) 654/2019

Pleadings qua defendant nos. 1 to 8 are complete.

Rights of defendant nos. 9 to 17 to file their written statements has been closed.

Both parties have also filed their affidavit of admission / denial.

Matter is already listed before Hon'ble Court for 18.11.2022.

Put up before Hon'ble Court on date already fixed i.e. 18.11.2022 for further directions.

PURSHOTAM PATHAK (DHJS), JOINT REGISTRAR (JUDICIAL)

**OCTOBER 10, 2022**/sk

Click here to check corrigendum, if any